

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.2279/2025

PAPPU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

[Only IA No. 51201/2026 in CrI(A) No. 2484/2025 is to be listed]

WITH

CrI.A. No. 2484/2025 (II)

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 51201/2026
IA No. 51201/2026 - ADDITION / DELETION / MODIFICATION PARTIES

Date : 13-03-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ALOK ARADHE
[IN CHAMBER]

For Appellant(s) : Ms. Taruna Ardhendumauli Prasad, AOR
Ms. Anusha Rathore, Adv.
Mr. Siddhanth Kumar, Adv.

Mr. Ashutosh Kumar Mishra, AOR
Ms. Radhika Goel, Adv.
Mr. Arghaya Ajay Gautam, Adv.

For Respondent(s) : Mr. Ashutosh Kumar Mishra, AOR
Ms. Radhika Goel, Adv.
Mr. Arghay Ajay Gautam, Adv.
Ms. Anjali Rawat, Adv.

Mr. Namit Saxena, AOR

Ms. Taruna Ardhendumauli Prasad, AOR
Ms. Anusha Rathore, Adv.
Mr. Siddhanth Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.51201/2026 in Crl(A) No.2484/2025

1. For the reasons assigned in the application for deletion of the name of deceased respondent Nos.1 and 2, the same is allowed at the risk and consequences of the petitioner(s).
2. Cause-title be amended accordingly.

(VIJAY KUMAR)
ASTT. REGISTRAR-cum-PS

(MAYA KUMARI)
BRANCH OFFICER